

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4646
ANSWERED ON:25.08.2010
RETIREMENT OF INFORMATION COMMISSIONERS
Das Gupta Shri Gurudas; Tarai Shri Bibhu Prasad

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether a number of Information Commissioners are expected to retire very soon;
- (b) if so, the details thereof;
- (c) whether any transparent policy has been formed for the selection of the Information Commissioners at the Centre and States;
- (d) if so, the details thereof; and
- (e) the steps being taken to fill up the vacancies?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a) & (b): Yes, Sir. The Chief Information Commissioner and two Information Commissioners of the Central Information Commission are retiring during 2010-2011.

(c) to (e): Selection for the post of Chief Information Commissioner and Information Commissioners is made by a committee headed by the Prime Minister (for Central Information Commission) or the Chief Minister of the State (for a State Information Commission) as per provision of Section 12(3) or Section 15(3) of the Right to Information Act, 2005.